C. A. T. Bench, JAIPUR

Date of Order Crders Mr. J.K. Kaushik - Counsel for the Applicant. 27.8.92 - Counsel for the Respondents. Mr. R.N. Mathur The learned counsel for the respondents has been directed to produce, at the next day of hearing, the record relating to the selection made in pursuance to letter at Annexure A-6 and appointments made vide Annexure A-1. To come up for admission and disposal at the admission stage on 23.9.92. Vice-Chairman Administrative Member 23/1/92 prolicent present in revson Due to Aduscase Storke, the case may be listed for odnistation on 15/10/92. The case has been decided by a (D. L. Mehta) Vide W6617 Member (Adm.) Vice-Chairman dated 6+11m